	Annexure - 1 Yosmite Engineering Private Limited; CIRP commenced on 04.04.2025; List of creditors as on 28.04.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
S. No	. Name of Creditor		of claim Amount claimed	Amount of claim admitted	Nature of claim	Details of claim adu Amount covered by security interest	nitted Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Indian Bank	24.04.2025	₹ 1,68,88,241.80	₹ 1,67,88,241.80	Financial Debt	₹ 1,68,88,241.80	₹ 1,67,88,241.80	No	100%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,00,000.00	Please refer notes	
	1 Total		₹ 1,68,88,241.80	₹ 1,67,88,241.80		₹ 1,68,88,241.80	₹ 1,67,88,241.80			₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,00,000.00		

Note :

1. As per Regulation 14 of CIRP Regulations-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional or the estimate of the amount of the claim based on the information available with him. or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision. 2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors as the updated amount payable to the claimant has not been provided by CD. 3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Details of security Interest: Loan amount is secured by hypothecation of Stock and Book debts and Collateral security & Personal Guarantee given by the Directors of the CD 5. The amount under verification relates to the amount deposited by the member of Suspended Board of Directors of the CD towards repayment after commencement of CIRP for which further clarification is sought from the claimant FC.

Asha Rathod

Interim Resolution Professional

Yosmite Engineering Private Limited

Regn. No. . .IBBI/IPA-001/IP-P-02017/2020-2021/13108 AFA No: AA1/13108/02/311225/107832 valid upto 31.12.2025

Ada Rollal ASHA RATHOD IP Regn. No. IBBI/IPA-001/ IP-P02017/2020-2021/13108